

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The District & Sessions Judge,
Gautambudh Nagar.**

No. 731/Admin.(Services)/2023 Dated: Allahabad: October 27, 2023

Subject: Regarding nomination in Phase-II of Mediation Training Workshop of Gautambudh Nagar-Agra Cluster at Gautambudh Nagar, scheduled to be held on 04-05 November, 2023.

Sir,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers whose names are mentioned in **enclosed Lists- A, B & C** for participation in the captioned training programme for **Gautambudh Nagar-Agra Cluster**, scheduled to be held at **Gautambudh Nagar** on **04-05 November, 2023**.

I am further directed to inform you that the Hon'ble Court has also been pleased to grant exemption to **Sri Padmakar Mani Tripathi**, Principal Judge, Family Court, Meerut from participation in aforementioned Workshop for **Gautambudh Nagar- Agra Cluster** at **Gautambudh Nagar** since he has already participated in Phase-II Mediation Training Programme of Gorakhpur-Varanasi Cluster on 14-15 October, 2023 at Goarkhpur.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As Above.

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 731(i)/Admin.(Services)/2023 Dated: Allahabad: October 27, 2023

Copy forwarded to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for information.
- 2.** All the **nominated** Principal Judges/Addl. Principal Judges, Family Courts of districts of **Gautambudh Nagar-Agra Cluster** (as per lists enclosed, **excluding Sri Padmakar Mani Tripathi**, Principal Judge, Family Court, Meerut) with the request to kindly attend the captioned Phase-II Mediation Training programme, scheduled to be held on **04-05 November, 2023 at Gautambudh Nagar Training Module of the said Training Programme is enclosed for kind perusal.**

- 3. Sri Alok Kumar Parasar**, Presiding Officer, Commercial Court, Gorakhpur; **Sri Akhilesh Dubey**, Presiding Officer, MACT, Basti; **Sri Prakash Nath Srivastava**, Presiding Officer, MACT, Bhadohi at Gyanpur; **Sri Ramesh Singh**, Presiding Officer, MACT, Sultanpur; **Dr. Vidushi Singh**, Presiding Officer, MACT, Baghpat; **Sri Satya Nand Upadhyaya**, Presiding Officer, Commercial Court, Meerut and **Dr. (Smt.) Manu Kalia**, Addl. District & Sessions Judge, Bulandshahar with the request to kindly attend the captioned Phase-II Mediation Training programme, scheduled to be held on **04-05 November, 2023 at Gautambudh Nagar. Training Module of the said Training Programme is enclosed for kind perusal.**
- 4.** The Deputy Registrar, S.F.C.M. Cell, High Court, Allahabad for information.
- 5.** The Director, JTRI, Lucknow for information.

Encl.: As Above.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
“For Registrar General”

LIST-A OF FAMILY COURT JUDGES OF DISTRICTS OF AGRA CLUSTER

Sl.No	District	Principal Judge, Family Court	Addl. Principal Judge, Family Court
1.	Agra	Sri Vipin Kumar-I	1. Smt. Pratibha Saxena-I
			2. Smt. Parul Panwar
			3. Sri Pradeep Kumar Mishra
			4. Smt. Asifa Rana
2.	Aligarh	Sri Ahmad Ulla Khan	1. Smt. Lalita Gupta
			2. Smt. Jyoti Singh
3.	Auraiya	Smt. Rajani Singh	-
4.	Budaun	Sri Satya Prakash	1. Sri Parashu Ram
5.	Etah	Vacant	-
6.	Etawah	Sri Anand Prakash-II	1. Sri Shailendra Nigam
7.	Farrukhabad	Vacant	1. Sushri Shelly Roy
8.	Firozabad	Sri Surendra Nath Tripathi	1. Sri Krishna Kumar Singh-II
			2. Smt. Chanchal
9.	Hathras	Sri Ravindra Kumar-IV	-
10.	Kannauj	Sri Vinod Kumar Jaiswal	-
11.	Kasganj	Smt. Alpana	-
12.	Mainpuri	Sri Mohd. Ghulamul Madar	1. Smt. Sneha Negi
13.	Mathura	Sri Ashish Jain	1. Sri Arvind Kumar Shukla

LIST-B OF FAMILY COURT JUDGES OF DISTRICTS OF GAUTAMBUDH NAGAR CLUSTER

Sl.No	District	Principal Judge, Family Court	Addl. Principal Judge, Family Court
1.	Baghpat	Smt. Manorama	-
2.	Bijnor	Sri Vinod Kumar Singh-IV	1. Smt. Rajeshwari Toliya
3.	Bulandshahar	Sri Mahendra Singh-III	1. Smt. Rakhi Dixit
			2. Smt. Vineeta Vimal
4.	Gautam Budh Nagar	Sri Budhi Sagar Mishra	1. Smt. Bushra Adil Rizvi
5.	Ghaziabad	Sri Kunal Vepa	1.Smt. Mridula Mishra
			2. Sushri Chhavi Asthana
			3.Smt. Sangita Kumari
			4. Smt. Archana Rani
6.	Hapur	Sri Amit Pal Singh	-
7.	Meerut	**Sri Padmakar Mani Tripathi	1. Smt. Veena Narain
			2. Smt. Pushpa Singh
8.	Moradabad	Sri Arvind Malik	1. Smt. Roopali Saxena
9.	Muzaffar Nagar	Sri Anupam Goyal	1. Sri Ram Net
			2. Sri Deep Kant Mani
10.	Rampur	Sri Rajiv Kamal Pandey	-
11.	Saharanpur	Sri Narendra Kumar-IV	1. Arbind Kumar Gautam
12.	Sambhal at Chandausi	Sri Veer Kanedi Lal	-
13.	Shamli	Sri Suresh Chand-II	-
14.	Amroha	Sri Sanjay Kumar-II	

NOTE:- **Sri Padmakar Mani Tripathi, Principal Judge, Family Court, Meerut has already participated in Phase-II Mediation Training Programme of Gorakhpur-Varanasi Cluster on 14-15 October, 2023 at Goarkhpur. Therefore, the Hon'ble Court has been pleased to grant him exemption from participation in Phase-II Mediation Training Programme for **Gautambudh Nagar-Agra Cluster**, scheduled to be held at **Gautambudh Nagar** on **04-05 November, 2023**.

List-C of Judicial Officers who participated in Phase-I of Mediation Training Programme of Gautambudh Nagar-Agra Cluster (presently holding other Offices/posted in other districts)

S.No.	Name and Designation of Judicial Officer	District
1.	SRI ALOK KUMAR PARASAR, PRESIDING OFFICER, COMMERCIAL COURT	GORAKHPUR
2.	SRI AKHILESH DUBEY, PRESIDING OFFICER, MACT	BASTI
3.	SRI PRAKASH NATH SRIVASTAVA. PRESIDING OFFICER, MACT	BHADOHI AT GYANPUR
4.	SRI RAMESH SINGH, PRESIDING OFFICER, MACT	SULTANPUR
5.	DR. VIDUSHI SINGH, PRESIDING OFFICER, MACT	BAGHPAT
6.	SRI SATYA NAND UPADHYAYA, PRESIDING OFFICER, COMMERCIAL COURT	MEERUT
7.	DR. (SMT.) MANU KALIA, ADDITIONAL DISTRICT & SESSIONS JUDGE	BULANSAHAR